

has also recommended that commercial banks should enlarge their credit facilities for agriculture.

Bagmari Syphon Works

3847. SHRI CHANDRA SHEKHAR SINGH : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the present progress of the Bagmari Syphon works awarded to a firm at additional cost in preference to the lowest bidder on the ground of reliability and early completion of the same; and

(b) whether the progress made so far conforms to the schedule stipulated at the time of award of this contract ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) Some earthwork excavation and sinking of wells for the foundation of the structure have been done.

(b) the progress of work had conformed to the stipulated schedule at the time of award of the contract; but recently it has been decided to defer the work on this structure by one working season in the interest of the project work as a whole.

Award of Contract for R. C. Regulator across Bhagirathi River

3848. SHRI LATAFAT ALI KHAN: Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the contract for R. C. Regulator across the Bhagirathi River on the left afflux was awarded to the lowest bidder ;

(b) if so, the previous experience of the firm; and

(c) the reasons as to why the principle followed in this case could not be followed in cases of award of contracts for the Bagmari Syphon and the Jangipur barrage ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) Yes, Sir.

(b) The firm carried out various works *i. e.* Earthwork, Bridge work, Buildings work and other miscellaneous works in connection with doubling of Railway line under South Eastern Railway.

(c) There has been no deviation from the principles followed in the award of work on the Bagmari Syphon and the Jangipur Barrage.

Payment to Bechtel for laying down Haldia-Barauni Pipeline

3849. SHRI CHANDRIKA PRASAD : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether it is a fact that Batchel has been paid Rs. 16 lakhs as consultant fee for laying down Haldia-Barauni Pipeline Refinery ;

(b) whether it is also a fact that the Indian Oil Corporation have paid the full amount of income-tax on this amount to Government without the sanction of Government or Board of Directors ;

(c) whether it is further a fact that this was done at the time when the present Secretary of the Ministry of Petroleum and Chemicals was the Managing Director of the Pipelines Division ; and

(d) the reasons for keeping such things in dark for such a long time ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI RAGHURAMAIAH) : (a) Bechtel were paid Rs. 86.37 lakhs as fees and reimbursable costs for supervision of the work of design, engineering and construction of the Haldia-Barauni-Kanpur pipeline project, which was constructed by SNAM of Italy.

(b) No, Sir.

(c) It is a fact that the present Secretary, Ministry of Petroleum and Chemicals was the Managing Director of Indian Refineries Ltd., which was in charge of the Pipelines Division, at the time the contract with Bechtel was made.

(d) Does not arise.

**केन्द्रीय सरकार की स्वास्थ्य सेवा के
औषधालय**

3850. श्री रामावतार शर्मा : क्या स्वास्थ्य, परिवार नियोजन एवं नगर विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को यह पता है कि केन्द्रीय सरकार की स्वास्थ्य सेवा के अधीन चलाये जा रहे औषधालयों में डाक्टरों से मशवरा लेने तथा औषधियां प्राप्त करने के लिये रोगियों को पांच अथवा छः स्थानों पर लाइन में खड़ा होना पड़ता है और इस सम्बन्ध में उन्हें लम्बे समय तक प्रतीक्षा करनी पड़ती है;

(ख) क्या सरकार को यह भी पता है कि रोगियों को इस प्रकार के पांच या छः स्थानों पर लाइनों में खड़े रहने के कारण मानसिक तथा शारीरिक कष्ट उठाना पड़ता है; और

(ग) यदि हां, तो सरकार यह सुनिश्चित करने के लिये क्या कार्यवाही कर रही है कि किसी रोगी को दस अथवा पन्द्रह मिनट से अधिक प्रतीक्षा न करनी पड़े ?

स्वास्थ्य, परिवार नियोजन तथा नगरीय विकास मंत्रालय में उप मंत्री :
(श्री ब० सू० मूर्ति) : (क). से (ग). केन्द्रीय स्वास्थ्य योजना औषधालयों में रोगी को (1) चिकित्सा अधिकारी से परामर्श के लिए (2) पंजीकरण के लिए तथा (3) डिस्पेंसिंग काउण्टरों पर लाइन में लगना पड़ता है। यदि रोगी को पट्टी कराने अथवा विशेष औषधियों की आवश्यकता होती है तो उसे

पृथक काउण्टरों पर लाइन में खड़ा होना होता है। अलग-अलग काउण्टर होने से लाइनें अधिक लम्बी नहीं होने पाती और तुरन्त सेवाएं उपलब्ध हो जाती हैं। औषधालयों में आने वाले रोगियों की संख्या तथा किसी समय विशेष पर भीड़ के होने पर प्रतीक्षा की अवधि का कम या अधिक होना निर्भर करता है।

1964 में किये गये नमूने के तौर पर किये गये सर्वेक्षण के अनुसार केन्द्रीय स्वास्थ्य योजना औषधालयों में उपचार कराने में किसी रोगी को औसतन तीस मिनट लग जाते हैं। प्रतीक्षा को इतनी अवधि अनुचित नहीं समझी जाती है।

**Arrest of Naval Officer for Smuggling
Silver**

3851. SHRI RAM AVTAR SHARMA:
Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that a Naval Officer, Lt. Mohammad Ali and his accomplice Shri C. T. Kutti, have been arrested for smuggling silver recently;

(b) whether any other accomplice has also been arrested; and

(c) if so, the action taken against them ?

THE DEPUTY PRIME MINISTER
AND MINISTER OF FINANCE (SHRI
MORARJI DESAI): (a) Yes, Sir.

(b) No other person has been arrested so far.

(c) The two arrested persons have been released on bails of Rs. 50,000 and Rs. 15,000 respectively by the Magistrate. Investigations are still in progress.

**Foreign Post Offices in Madras and
Cochin**

3852. SHRI VISWANATHA MENON;
Will the Minister of FINANCE be pleased to state: